NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 16/16	IA 11/16 & IA 186/17 in TP 86/16	For order	397/ 398	G. Ramu Vs. Rayen Steels Pvt. Ltd. & 5 Ors

SL. NO.	THE CALLIAL		REPRESENTATION TO WHOM	SIGNATURE
Ĺ	A-M. Sv	idharm	Council for proposed 2 to	Anston
	•	Ramonc 23733	Adr. Ja Prodian-	0000

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 29/18 is taken up today. I.A 186/17 is also listed today for clarification. Heard in I.A 186/17 again it is listed for orders on 22/03/2018. I.A 174/17 is also taken up today for filing objections if any. List it on 22/03/2018.

Member (T)

Member (J)